

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-CRI-24-2020**

Mrs. Nekheta N. Fernandes

...Petitioner.

Versus

State of Goa and anr.

... Respondents

Shri G. Teles, Advocate for the petitioner.

Shri P. Faldessai, Addl. Public Prosecutor for the respondents.

Coram: - DAMA SESHADRI NAIDU, J.

Date: -6<sup>th</sup> January 2021.

PC.

Post the matter on 20.1.2021.

**DAMA SESHADRI NAIDU, J.**

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